

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 163/TT/2013  
(Earlier Docket No.94/TT/2013)

Date:11.10.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for 500 MVA 400/220 KV ICT at Moga under the Augmentation of Transformation capacity in NR- Part A for Tariff Block 2009-14 in NR

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 5.11.2013:-

- 1) Documents in support of cost escalation in Foundation for structures (439.82 %), Bus Bars/ conductors/ insulators/ hardwares (650.75 %), Outdoor lighting , power and control cables & Auxiliaries (192.50%), Structure for Switchyard (24.39 %) and Erection (116.96 %), claimed in Form 5B (page 29). Also detailed justification for acceptance of tendered cost along with scope of work and drawings;
- 2) Detailed computation of FR estimates including the details of Assets (name of assets/equipment/date of order/ quantity and value) which were considered for preparing the basis of estimates, the price levels at which these estimates were prepared and the indices at the time of preparation of FR, at the time of order and at the time of COD;
- 3) Data for capital cost benchmarking in accordance with Commission's order dated 07/04/2010 and 16/6/2010;
- 4) The scope of work in respect of structure for switchyard and outdoor lighting (as only the existing bay at Moga is being used for installing 500 MVA ICT).

Yours faithfully,

Sd/-  
(P.K. Sinha)  
Assistant Chief (Legal)